

RAJASTHAN HIGH COURT

NOTICE

Whereas in pursuance to notification No.PA/RG/Misc./2020/1140 dated 15.07.2020, the functioning of Courts and Offices in Rajasthan High Court, Jodhpur and Jaipur Bench remained suspended from 16.07.2020 to 19.07.2020 and notified to resume from 20.07.2020.

Whereas the functioning of Principal Seat of Rajasthan High Court Jodhpur, from 09.07.2020 to 15.07.2020 and the functioning of Jaipur Bench, Jaipur from 13.07.2020 to 15.07.2020 was also suspended and vide notice dated 13.07.2020 the interim orders lapsing during above period were extended till 24.07.2020 only.

Therefore, as per directions, cases fixed for 16.07.2020 and 17.07.2020 at Rajasthan High Court Principal Seat Jodhpur and Jaipur Bench, Jaipur, shall stand adjourned for 31.08.2020 and 01.09.2020 respectively and the interim orders which were extended vide notice dated 13.07.2020 and the interim orders which are lapsing on 16.07.2020 and 17.07.2020 shall stand extended till the dates those matters have been adjourned.


16.7.2020
REGISTRAR JUDICIAL